

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:306

ANSWERED ON:26.02.2013

SUPREME COURT OBSERVATION ON CRIME AGAINST WOMEN

Choudhary Shri Bhudeo;Pradhan Shri Nityananda;Singh Shri Radha Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken note of the observations made by the bench of Supreme Court and Delhi High Court that Delhi is not safe for women and children and also misuse of section 144 of the Criminal Procedure Code and lathi charge on agitators assembled at India Gate recently;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Apex Court has also expressed concern over the rise in crime against women in the country and also on the role of Delhi Police in the aftermath of the sexual assault case that occurred in December, 2012 in Delhi;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) the measures taken by the Government in this direction?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The matter of imposition of Section 144 of Cr.P.C. in some parts of Delhi in the wake of agitations after the incident of gang rape on 16th December, 2012 is sub-judice in the Hon'ble High Court of Delhi.

After the shocking incident of rape and brutal assault of a young woman in Delhi on 16th December, 2012, the Government has taken the following steps/measures: -

(i) Justice Usha Mehra Commission of enquiry was appointed on 26.12.2012, to enquire into various aspects of the shocking incident of rape and brutal assault of a young woman in Delhi on 16th December, 2012. The Commission has submitted its report on 22nd February, 2013.

(ii) Justice J.S. Verma Committee was constituted on 23rd, December, 2012, to look into possible amendments of the Criminal law so as to provide for quicker trial and enhanced punishment for criminals, accused of committing sexual assault of extreme nature against women. The committee has submitted its report.